

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-104/2001/3277/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the th 19 April, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BJA/2023/922 dtd. 11.04.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.04.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 12.04.2023 till the morning of 19.04.2023**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.


Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-104/2001/3278/A, dated , 19-04-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
